

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.351

TO BE ANSWERED ON 17TH NOVEMBER, 2016
DEVELOPMENT OF LAND BANK AND WATERFRONT

351. KUNWAR HARIBANSH SINGH:
SHRI S.R. VIJAYAKUMAR:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI SUDHEER GUPTA:
DR. SUNIL BALIRAM GAIKWAD:
SHRI T. RADHAKRISHNAN:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Government proposes to develop Mumbai Port Trust's huge land bank and waterfront;
- (b) if so, the details thereof;
- (c) whether any Committee has been set up for the purpose and if so, the details and the composition thereof;
- (d) whether the Committee has submitted its report and if so, the details thereof indicating major recommendations made by the Committee; and
- (e) action taken by the Government on the said recommendations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON RADHAKRISNAN)

- (a): Yes , Madam. Mumbai Port proposes to develop its land and water front.
- (b): Mumbai Port has about 752 HA of land in Mumbai city and its nearby areas. Out of this about 200 HA are used for port operations. About 500 HA of land is proposed to be developed with a mix of port operations, business, office, commercial, retail, entertainment, community projects and convention centres, etc. The proposed projects would also include renewable energy and waste water recycling, creation of spaces for community recreation and engagements, maritime museum, marinas etc. Mumbai Port has already invited global tender from eligible national/international consulting firms for “Appointment of Consultant for Planning, Design and Program Management Support for Master Planning and Infrastructure Design of the Mumbai Port”.
- (c)to(e):Government of India had set up a Committee under Chairmanship of Smt. Rani Jadhav for preparing a road map for development of Port’s water front and land. The Committee has submitted the report. The report is under examination in the Ministry of Shipping.
